Shri Alagesan: That has been sufficiently explained in the main answer. They will go to various places where we shall have our refineries, examine the possibilities of establishing petro-chemical projects and then make an assessment.

Shri P. R. Chakraverti: May I know whether Government have worked out the financial involvement, and if so, the extent thereof?

Mr. Speaker: That would be known after the report is received.

Shri Kashi Ram Gupta: May I know whether the collaboration with Japan will be on Government level or with private enterprise in Japan?

Shri Alagesan: This delegation consists of representatives of private industries in Japan.

Shri Indrajit Gupta: May I know whether any offers were ever received or invited for collaboration in this field from any other countries which are experienced in petro-chemical industries, or there is any special reason why we went in for Japanese collaboration?

Mr. Speaker: The hon. Member should appreciate that we are here dealing with a particular country only . . .

Shri Indrajit Gupta: I want to know whether there are any special reasons why the Japanese offer has been more to our liking?

Shri Alagesan: We have been holding talks with various parties in America, in UK etc. But no definite conclusions have been arrived at as yet.

Dr. Ranen Sen: It was reported earlier in this House that negotiations were going on with a French firm. May I know how far that has advanced?

Mr. Speaker: The French firm is not relevant to the main question.

Shri Oza: May I know whether Government have taken a final decision about which of the petro-chemical industries will be in the public sector and which will be in the private sector?

Shri Alagesan: That will take some time. The whole thing is under examination.

Shri Li'adhar Kotoki: Did this delegation examine the question of setting up petro-chemical industries based on natural gas produced in the Assam oil fields?

Mr. Speaker: They are touring round.

Shri Alagesan: I am afraid they will not be visiting Assam. They will go to other places like Koyali, Bombay etc.

Shri Ramanathan Chettiar: Did the Japanese delegation discuss the question of equity participation in our petro-chemical industry or is it only lending money by way of yen credit?

Shri Alagesan: I would submit that we have to await the report.

श्री यशपाल सिंह : ये पेट्रो कैमिकल्स इंडस्ट्री जिसके लिए इतना बड़ा प्रतिनिधि मंडल आ रहा है, इसके लिए चौथी पंचवर्षीय योजना में कितना रुपया रखा गया है ?

पट्रोलियम और रसायन मंत्री (श्री हुमायून् कबिर) : यह अभी तक तै नहीं हुआ है । वह प्रतिनिधि मंडल आया, हमने उसका स्वागत किया । जब वह अपनी रिपोर्ट देंगे तो हम उस पर विचार करेंगे ।

House Collapse in Delhi

***479. Shri S. M. Banerjee:** Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to the news regarding the collapse of a double-storey building in

the morning of 12th July, 1964 in Delhi resulting in death of ten persons and injuries to six persons;

(b) if so, whether any enquiry has been made; and

(c) if so, the findings thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) Yes, Sir.

(c) It was found that the house had outlived its life, that the walls of the house were built with lakhori bricks in mud. The Engineers of the Corporation expressed the opinion that due to heavy and incessant rains, water had seeped through the brick-in-mud walls and precipitated their collapse and along with them the floor and the roof.

Shri S. M. Banerjee: Is it a fact that house-owners, specially of Delhi, do not repair their houses for years together with the result that the condition of the houses has become worse? If so, would Government take any action against them and compel them to repair or renovate them?

Shri L. N. Mishra: There is a special provision in the Delhi Municipal Corporation Act, sec. 348, under which there is a machinery to attend to that. The overseer inspects those houses and reports to the Assistant Engineer and Executive Engineer. Action is taken. They are asked to repair the houses; if they do not, the Corporation on its own repairs the houses.

Shri S. M. Banerjee: Is it a fact that apart from private houses, many houses in colonies like Minto Road and other places are beyond repair. These government quarters have not been renovated by Government and the occupants have been asked to stay at their own risk. Will a census of such houses be taken and repair work started?

Shri L. N. Mishra: I cannot say about particular houses, but there are general instructions.

Mr. Speaker: The question was about a particular house.

Shri S. M. Banerjee: It arises out of that. Othewise, many houses will collapse every day.

Mr. Speaker: Then he ought to have put the question differently.

श्री बड़े : क्या इस भवन के बारे में कारपोरेशन ने कोई एक्शन लिया और इसको गिराने की कोशिश की थी, क्योंकि यह गिरने वाला था ?

श्री ल० ना० मिश्र : यह सही है कि इसको ओवरसियर ने देखा था और इसके बारे में शिकायत भी की थी, लेकिन वक्त पर यह मकान बनाया न जा सका, अब उसको नया बना दिया गया है ।

श्री शिव नारायण : मैं यह जानना चाहता हूं कि जो दस आदमी मरे और जिनके चोटें लगीं क्या सरकार ने उनको कुछ सहायता दी है ?

श्री ल० ना० मिश्र : जी हां, उनको पांच पांच सौ रुपया कर के दिया गया है ।

Shri Shinkre: As the problem of repairs to old houses is applicable to practically every urban place in the country so much so that during the monsoon there are so many casualties, will Government consider this question on an all-India basis and enforce some legal enactment to prevent such collapses during the monsoon?

Mr. Speaker: How is it possible to cover that under this question?

श्री बागड़ी : अध्यक्ष महोदय, जो बहालियात मुहकमे के मकान हैं और जिनकी हालत बिगड़ी हुई है, जो गिरते हैं और गिर रहे हैं और उनके जो नतीजे होते हैं, क्या उनके बारे में सरकार सोच रही है, क्योंकि वे तो एक तरह से सरकार के ही मकान हैं ?

श्री ल० ना० मिश्र : यह सवाल तो एक खास मकान के बारे में था। जहां तक पुराने का ताल्लुक है उनके मकानों को देखा जा रहा है, और उनके बारे में जो कानून हैं उसके जरिए हम नोटिस देते हैं और मकान बनाने के लिए कहते हैं।

श्री काशी राम गुप्त : यह मकान पुरानी दिल्ली के किस मुहल्ले या बाजार का है, और क्या उस इलाके में और भी ऐसे मकान पाए गए हैं जो कि गिरावट की हालत में हैं ?

अध्यक्ष महोदय : यह तो एक खास मकान के बारे में सवाल है। सारे इलाके के बारे में नहीं है।

श्री काशी राम गुप्त : मैंने यह पूछा कि यह मकान किस मुहल्ले में है।

अध्यक्ष महोदय : क्या आप उस मुहल्ले में जाना चाहते हैं। आप उस मुहल्ले में मकान न लीजिए।

मद्य निषेध

\+

*480. श्री प्रकाशवीर शास्त्री :
श्री यशपाल सिंह :
श्री जगदेव सिंह सिद्धान्ती :
श्री रामेश्वर टांटिया :
श्री बिशन चन्द्र सेठ :
श्री भी० प्र० यादव :
श्री धवन :
श्री स० मो० बनर्जी :
श्री बागड़ी :
श्री कोल्ला वेंकैया :
श्री विश्वनाथ पाण्डेय :
श्री रामचन्द्र उलाका :
श्री धुलेश्वर मीना :
श्री इ० मधुसूदन राव :
श्री बी० चं० शर्मा :

क्या गृह-कार्य मंत्री 3 जून, 1964 के तारांकित प्रश्न संख्या 146 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या मद्य निषेध जांच समिति के प्रतिवेदन पर इस बीच विचार कर लिया गया है ;

(ख) इस मामले में राज्य सरकारों से जो सम्मतियां मांगी गई थीं क्या वे भी प्राप्त हो गई हैं ; और

(ग) समिति के निष्कर्षों के आधार पर क्या निर्णय किये गये हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी) : (क) और (ख). वह प्रतिवेदन अभी विचाराधीन है। राज्य सरकारों के विचार अभी तक प्राप्त नहीं हुए हैं।

(ग) प्रश्न ही नहीं उठता।

श्री प्रकाशवीर शास्त्री : मैं यह जानना चाहता हूं कि इस सम्बन्ध में राज्य सरकारों के विचार जानने से पूर्व क्या केन्द्रीय सरकार ने अपनी मंत्रि-परिषद् के सदस्यों के विचार भी जान लिए हैं, क्योंकि उन में से कुछ ने सार्वजनिक स्थानों पर मद्य-निषेध नीति का विरोध किया है। सरकार का अपना मन क्या है ? क्या वह इस मद्य-निषेध नीति पर चलना चाहती है या नहीं ? वह अपनी स्थिति तो स्पष्ट करे।

श्री हाथी : रिपोर्ट प्राप्त होने के बाद वह स्टेट्स को और सेंट्रल प्राहिबिशन कमेटी के सदस्यों को भेजी गई। अभी उनके मन्तव्य प्राप्त नहीं हुए हैं। हम सेंट्रल कमेटी की एक मीटिंग बुलाना चाहते हैं ताकि हम उनके विचार भी जान लें।

अध्यक्ष महोदय : माननीय सदस्य यह जानना चाहते हैं कि क्या सरकार ने खुद निर्णय ले लिया है कि उसकी क्या पालिसी है।